P.M.B. Comm. SRAVANA 6, 1889 (SAKA) Wage Freeze 15641

Report

Mayavan, Shri

Meghachandra, Shri M.

Menon. Shri Vishwa-

natha

Mohamed Imam, Shri

Molahu Prasad, Shri

Mukerjee, Shri H. N.

Muthusami, Shri C.

Naik, Shri R. V.

Nair, Shri Vasudevan

Nayar, Shri K. K.

Patel, Shri J. H.

Patil, Shri N. R.

Rajaram, Shri

Ramamoorthy, Shri P.

Ramamurti, Shri P.

Ranga, Shri

Ray, Shri Rabi

Narain Singh, Satva Shri

Sen, Dr. Ranen

Mr. Deputy-Speaker: The result of the division is:

Ayes: 114; Noes\* 75.

The motion was adopted.

15.39 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS TENTH REPORT

Deputy-Speaker: We Mr. take Private member's business.

भी हरबयाल देवगुए (पूर्व दिल्ली) : उपाध्यक्ष महोदय मैं प्रस्ताव करता हं :

> "कि यह समा गैर-सरकारी सदस्यों के विधयकों तथा संकल्पों सम्बन्धी समिति के दसवें प्रतिबदन से जो 25 जुलाई को सभा में पेश किया गया था सहमत है।"

Policy (Res.) Sequeira, Shri Sharda Nand, Shri

Sharma, Shri Beni Shanker

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Sharma, Shri N. S. Sharma, Shri Yogendra Shastri, Shri Ramavatar

Shastri, Shri Raghuvir Singh

Shastri. Shri Shiv Kumar

Shivappa, Shri N.

Somani, Shri N. K.

Somasundaram, Shri

S. D.

Sreedharan, Shri A.

Thakur, Shri P. R.

Umanath, Shri

Vajpayee, Shri A. B.

Viswambharan, Shri P.

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Tenth Report of the Committee on Private Members' Bills and Resoultions presented to the House on the 25th July, 1967."

The motion was adopted.

15.40 hrs.

**LESOLUTION RE. WAGE PREEZE** POLICY

Mr. Deputy-Speaker: Shri K. Ramani may now move his resolution.

Shri C. K. Chakrapani (Ponnani): Sir, I am moving it.

<sup>\*</sup>Noes: The name of one Member could not be recorded.